

#### **Part-time job by IAF personnel**

**\*296. SHRI BHARATKUMAR RAUT:** Will the Minister of DEFENCE be pleased to state:

(a) whether Indian Air Force (IAF) has received information that its officers and other personnel are engaging themselves in part-time jobs/private enterprises that has caused severe threat to the national security; and

(b) is so, whether his Ministry has taken any action against the erring IAF officers and personnel?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) A few complaints have been received by Air Force regarding its personnel engaging themselves in private business. Indian Air Force has examined the complaints and found that none of the cases cause any threat to national security.

In each case action has been taken by the Indian Air Force as per laid down procedure.

#### **EGM to fast track road projects**

**\*297. SHRI VIJAY JAWAHARLAL DARDA:**

**DR. T. SUBBARAMI REDDY:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Prime Minister has constituted an Empowered Group of Ministers to fast track infrastructure projects, especially in road sector;

(b) if so, whether it will look into the ironing out of all inter-ministerial issues related to financing of infrastructure projects, especially those related to banks and Reserve Bank of India;

(c) whether with a national target to build 20 kms. of roads a day, the setting up of such a group by Government was an urgent need; and

(d) if so, by when this group will give final recommendations and by when the work on the projects is likely to start?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH) : (a) While accepting the recommendations of B.K. Chaturvedi Committee Report on NHDP, Government has approved setting up of an Empowered Group of Ministers (EGOM) comprising Finance Minister, Minister for Road Transport and Highways and Deputy Chairman Planning Commission.

(b) The EGOM has been set up to consider the financing plan for NHDP for 2010-11 onwards for further action, including such changes to the work plan as may become necessary. The EGOM will also consider and take decision on all issues where there is no unanimity in committees at the level of officers and which do not require approval of the Cabinet/CCI.